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Title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Now, Papers to be laid on the Table.

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): Madam, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Finance for the year 2017-2018.

[Placed in Library, See No. LT 6388/16/17]

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI M. VENKAIAH NAIDU): Madam, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Urban Development for the year 2017-2018.

[Placed in Library, See No. LT 6389/16/17]

THE MINISTER OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI D.V. SADANANDA GOWDA): Madam, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Statistics and Programme Implementation for the year 2017-2018.

[Placed in Library, See No. LT 6390/16/17]

THE MINISTER OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI D.V. SADANANDA GOWDA): Madam, on behalf of Sushri Uma Bharati, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Water Resources, River Development and Ganga Rejuvenation for the year 2017-2018.

[Placed in Library, See No. LT 6391/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE): Madam, on behalf of Shri Narendra Singh Tomar, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Panchayati Raj for the year 2017-2018.

[Placed in Library, See No. LT 6392/16/17]

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI M. VENKAIAH NAIDU): Madam, on behalf of Shri Dharmendra Pradhan, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Petroleum and Natural Gas for the year 2017-2018.

[Placed in Library, See No. LT 6393/16/17]

उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री, प्रधान मंत्री कार्यालय में राज्य मंत्री, कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री, परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह) : माननीय अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-
(एक) वर्ष 2017-2018 के अंतरिक्ष विभाग की अनुदानों की विस्तृत मांगें।

[Placed in Library, See No. LT 6394/16/17]

- (दो) वर्ष 2017-2018 के कार्मिक, लोक शिकायत और पेंशन मंत्रालय, केन्द्रीय सतर्कता आयोग और संघ लोक सेवा आयोग की अनुदानों की विस्तृत मांगें।

[Placed in Library, See No. LT 6395/16/17]

- (तीन) वर्ष 2017-2018 के उत्तर पूर्व क्षेत्र विकास मंत्रालय की अनुदानों की विस्तृत मांगें।

[Placed in Library, See No. LT 6396/16/17]

(2) कंपनी अधिनियम, 2013 की धारा 394 के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) :-

- (एक) यूरेनियम कार्पोरेशन आफ इंडिया लिमिटेड, जादुगुडा के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा।
- (दो) यूरेनियम कार्पोरेशन आफ इंडिया लिमिटेड, जादुगुडा के वर्ष 2015-2016 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंतक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 6397/16/17]

(3) अखिल भारतीय सेवा अधिनियम, 1951 की धारा 3 की उप-धारा (2) के अधीन अखिल भारतीय सेवा (अनुशासन और अपील) संशोधन नियम, 2017 जो 20 जनवरी, 2017 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि.59(अ) में प्रकाशित हुए थे, की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6398/16/17]

- (4) (एक) केन्द्रीय भंडार, नई दिल्ली के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) केन्द्रीय भंडार, नई दिल्ली के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण)।
- (5) उपर्युक्त (4) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाले विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6399/16/17]

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THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION, MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Madam, on behalf of Dr. Mahesh Sharma, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Culture for the year 2017-2018.

[Placed in Library, See No. LT 6400/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P.P. CHAUDHARY): Madam, on behalf of Shri Manoj Sinha, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Department of Posts for the year 2017-2018.

[Placed in Library, See No. LT 6401/16/17]

- (2) Detailed Demands for Grants of the Department of Telecommunications, Ministry of Communications, for the year 2017-2018.

[Placed in Library, See No. LT 6402/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Rail Land Development Authority, New Delhi, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rail Land Development Authority, New Delhi, for the year 2015-2016.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6403/16/17]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Railway Welfare Organisation, New Delhi, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Railway Welfare Organisation, New Delhi, for the year 2015-2016.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 6404/16/17]

- (5) A copy of the Authorization of Rail Travellers' Service Agents (Second Amendment) Rules, 2016 (Hindi and English versions) published in Notification No. S.O.4055(E) in Gazette of India dated 16th December, 2016 under Section 199 of the Railways Act, 1989.

[Placed in Library, See No. LT 6405/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI Y.S. CHOWDARY): Madam, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Earth Sciences for the year 2017-2018.

[Placed in Library, See No. LT 6406/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): Madam, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Information and Broadcasting for the year 2017-2018.

[Placed in Library, See No. LT 6407/16/17]

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI ANANTHKUMAR): Madam, on behalf of Shri Babul Supriyo, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Heavy Industries and Public Enterprises for the year 2017-2018.

[Placed in Library, See No. LT 6408/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P.P. CHAUDHARY): Madam, I beg to lay on the Table:-

- (1) A copy of the Report of the Law Commission of India No. 263 – The Protection of Children (Inter-Country Removal and Retention) Bill, 2016 – October, 2016 (Hindi and English versions).

[Placed in Library, See No. LT 6409/16/17]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development of Advanced Computing, Pune, for the year 2015-2016, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Development of Advanced Computing, Pune, for the year 2015-2016.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 6410/16/17]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Materials for Electronics Technology, Pune, for the year 2015-2016, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Materials for Electronics Technology, Pune, for the year 2015-2016.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 6411/16/17]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Society for Applied Microwave Electronics Engineering and Research, Mumbai, for the year 2015-2016, alongwith

Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Society for Applied Microwave Electronics Engineering and Research, Mumbai, for the year 2015-2016.
- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library, See No. LT 6412/16/17]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Electronics and Information Technology, New Delhi, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Electronics and Information Technology, New Delhi, for the year 2015-2016.
- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library, See No. LT 6413/16/17]